GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1955 TO BE ANSWERED ON 28.07.2016

COMPILATION OF SECC DATA

1955. SHRI SANTOSH KUMAR: SHRI V. ELUMALAI: KUNWAR SARVESH KUMAR: DR. KRISHAN PRATAP:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has compiled data regarding socio-economic and caste census 2011;
- (b) if so, the details thereof, State/UTwise including Bihar and Uttar Pradesh;
- (c) if not, the reasons therefor and the time by which compilation work is likely to be completed and data is to be released to the public;
- (d) whether the Government proposes to take any action on the basis of the census and if so, the details thereof; and
- (e) whether the names of the castes which found eligible to be included under BC, SC and ST at social, economic and educational level are also likely to be released alongwith the data and if so, the details thereof?

ANSWER MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI RAM KRIPAL YADAV)

- (a) & (c): The Ministry of Rural Development launched a Socio Economic and Caste Census(SECC) in 2011 to generate information on a large number of social and economic indicators for ranking of households in rural and urban areas across the country. The process of the SECC 2011 has been concluded in March, 2016. The finding of the census is in public domain (www.secc.gov.in). Ranking of Households is made through a three-step process involving 13(thirteen) Automatic Exclusion parameters for identifying not-poor households, 5 (five) Automatic Inclusion parameters for identifying poorest of the poor households and 7 (seven) Deprivation Criteria for identifying poor households. State/UT wise details of the findings of Socio Economic and Caste Census 2011(Rural) including that of Bihar and Uttar Pradesh are at Annexure.
- (d): The Ministry of Rural Development is using the SECC data in its programmes. The SECC data is being used for selecting beneficiaries in Pradhan Mantri Aawas Yojana (PMAY). Under Deendayal Upadhyaya Yojana –NRLM programme, SECC data is being used to undertake planning for poverty free Panchayats and involves PRI and Self Help Groups and in Deendayal Upadhayay Grameen Kaushalya Yojana to identify and train persons who are poor. In Rural Self Employment Institutes (RSETI), reimbursement of training costs is made in respect of all such candidates whose SECC data reflects at least one deprivation factor.
- (e): The Caste Census aspect of Socio Economic and Caste Census 2011 is under the jurisdiction of Office of the Registrar General & Census Commissioner, Ministry of Home Affairs.

Annexure referred to in part (a) to (c) of the reply to Lok Sabha Unstarred Question No. 1955 to be answered on 28.07.2016.

Sl.No.	States/UTs.	Total No. of	No. of	Total No. of	Total no. of
		Households	Households	Households	Households
			with at least one Exclusion	for Inclusion	with
1	JAMMU &		one Exclusion	Inclusion	Deprivation.
2	KASHMIR	1601606	761875	839731	586345
	HIMACHAL	1001000	/010/3	039/31	300343
_	PRADESH	1263756	840852	422904	259855
3	PUNJAB	3269467	2438567	830900	778245
4	HARYANA	2969509	1779954	1189555	997129
5	BIHAR	17829066	4793001	13036065	10876054
6	WEST BENGAL	15756750	3302481	12454269	10056266
7	JHARKHAND	5044234	1566811	3477423	2694061
8	ODISHA	8677551	1628403	7049148	5730339
9	RAJASTHAN	10223073	4069999	6153074	5165212
10	GUJARAT	6920473	3236193	3684280	2967972
11	MAHARASHTRA	13841960	5440356	8401604	6064157
12	GOA	220731	185010	35721	23816
13	ANDHRA			007	
-0	PRADESH	9344180	3595077	5749103	4822104
14	KARNATAKA	8048664	4022702	4025962	2836539
15	KERALA	6319215	4388457	1930758	1469167
16	TAMILNADU	10088119	4657981	5430138	4704939
17	TELANGANA	5643739	3143322	2500417	2136159
18	UTTARAKHAND	1479742	823330	656412	429888
19	UTTAR				
	PRADESH	26015544	12466853	13548691	10381289
20	CHHATTISGARH	4540999	819609	3721390	3179327
21	MADHYA				
	PRADESH	11288946	3301696	7987250	6748026
22	SIKKIM	88723	39442	49281	33480
23	ARUNACHAL				
	PRADESH	201842	118987	82855	72937
24	NAGALAND	284310	97323	186987	182441
25	MANIPUR	448163	147003	301160	236653
26	MIZORAM	111626	44437	67189	66499
27	TRIPURA	697062	165435	531627	361664
28	MEGHALAYA	485897	151711	334186	327506
29	ASSAM	5743835	1689138	4054697	2892859
30	CHANDIGARH	15657	9250	6407	3925
31	NCT OF DELHI	1051097	881667	169430	89744
32	DAMAN AND	0.1-0-	16-0-	1=000	(010
	DIU DADRA 6 NACAR	31795	16707	15088	6313
33	DADRA & NAGAR	45050	1==00	00550	05050
0.4	HAVELI	45352	15780	29572	25378
34	LAKSHADWEEP	10929	9410	1519	1455
35	PUDUCHERRY	115249	65854	49395	40336
36	ANDAMAN &				
	NICTRAP			1	1
	NICOBAR ISLANDS	68481	39354	29127	15976